

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 113
(IB)-40(PB)/2017

IN THE MATTER OF:

Vedika Nut Crafts Pvt. Ltd.

.... Applicant/petitioner

Under Section 10 of IBC, in liq.

Order delivered on 25.01.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the petitioner: Mr. Shashi Kant Nemani, Liquidator with Ms. Priyanka Swami, Adv.
For the Respondent(s): Mr. Harshit Agarwal, Adv. for Suspended Director
Mr. Sanjeev Sagar & Ms. Nazia Parveen, Advs. for Secured creditor

ORDER

CA-530(PB)/2018

Ld. Counsel for the Ex-Management seeks and is granted one week time to file reply with a copy in advance to the counsel for the applicant.

List for arguments on 14.02.2019.

- Sd -

(M.M.KUMAR)
PRESIDENT

- Sd -

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)